

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(CAA)-202(PB)/2017

IN THE MATTER OF:

Go Airlines (India) Ltd.

.....Petitioner

SECTION : UNDER SECTION 230(1)

Order delivered on 24.10.2017

Coram:
CHIEF JUSTICE M.M. KUMAR
Hon'ble President

DEEPA KRISHAN
Hon'ble Member (T)

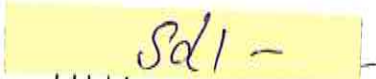
For the Petitioner(s) : Mr. Venkatponia, Advocate

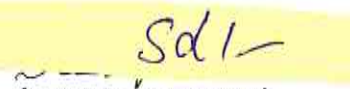
For the RD(NR), Delhi : Shri C. Balooni, Company Prosecutor

ORDER

Learned Counsel for the petitioner requests for another opportunity to address arguments.

List the matter on 6th December, 2017. This shall be treated as the last opportunity.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER TECHNICAL

24.10.2017
V.Sethi